

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 2951/91

10

New Delhi this the 18th Day of February, 1997.

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Sh.R.B. Dutta

Assistant Engineer,  
Microwave, MTCE, Telephone Exchange,  
Rewari.

2. Sh.G.L. Yadav

Staff No. 05948

3. Sh. Yog Raj Saini

Staff No. 05978

4. Sh.B.S. Batra

Staff No. 03730

(None for the applicants)

.... Applicants

Vs.

1. Union of India through Secretary, M/o

Communications,  
Sanchar Bhawan, Ashoka Road,  
New Delhi.

2. The Director General (Telecommunication),

Department of Tele-Communications,  
Sanchar Bhawan, Ashoka Road, N/Delhi.

(None for the respondents)

.... Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

None for the applicants, even on the second call.  
None for the respondents either.

2. We note that this OA has been on Board since 18.10.1996, and the applicants, therefore, cannot claim that there is no knowledge in this case. In the absence of applicants, this OA is dismissed for default and non prosecution.

*Lakshmi*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*Adige*  
(S.R. Adige)  
Member (A)

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